

No.GOB(I) 1/2020

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 27<sup>TH</sup> APRIL, 2020.

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect from May 4, 2020:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Place</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. S.B. Vastramath	District Judge, OOD, Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. District and Sessions Judge, Mandya.  (Vice Smt. H.G. Vijaya Kumari - due to retire w.e.f. 30.04.2020)
2	Sri. Anil Bheemsen Katti	Prl. District and Sessions Judge, Bagalkot.	Prl. District and Sessions Judge, Mysuru. (Vice Sri.S.K.Vantigodi - transferred)
3	Sri. Venkatesh Naik T.	District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru.	IV Addl. City Civil and Sessions Judge, Bengaluru City.  (Vacant Court)
4	Sri. G.Basavaraj	District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. District and Sessions Judge, Chikkaballapura.  (Vice Sri. Amara- narayana K. - due to retire w.e.f. 30.04.2020)
5	Sri. S.K. Vantigodi	Prl. District and Sessions Judge, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Registrar, Karnataka State Administrative Tribunal, Bengaluru. (Vice Sri. S.H.Koraddi - due to retire w.e.f. 30.04.2020)

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6	Sri. Kadloor Sathyanarayana Acharya	Prl. District and Sessions Judge, D.K. Mangaluru.	Prl. District and Sessions Judge, Bidar. (Vice Smt. Managoli Premavathi Mallikarjuna – transferred)
7	Smt. Managoli Premavathi Mallikarjuna	Prl. District and Sessions Judge, Bidar.	Prl. District and Sessions Judge, Chitradurga. (Vice Sri. S.Y.Watawati – transferred)
8	Sri. Shivanagouda	District and Sessions Judge, Yadgir.	Proposed for appointment as Prl. Judge, Family Court, Bidar. (Newly Created Court – vide G.O. No.LAW 94 LCE 2018 dated 20.08.2019)
9	Sri. S.Y.Watawati	Prl. District and Sessions Judge, Chitradurga.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. S.B.Vastrapath – transferred)
10	Smt. Kalpana M.Kulkarni	Prl. Judge, Family Court, Vijayapura.	Prl. District and Sessions Judge, Bagalkot. (Vice Sri. Anil Bheemsen Katti – transferred)
11	Muralidhar Pai B.	District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi.	Prl. District and Sessions Judge, D.K.Mangaluru. (Vice Sri. Kadloor Sathyanarayana Acharya – transferred)

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12	Sri. G.G. Kuruvatti	V Addl. District and Sessions Judge, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Bengaluru. (Vacant Post)
13	Sri. Bhairappa Shivaling Naik	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.  <b>(ON REPATRIATION)</b>	Proposed for appointment as District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi. (Vice Sri. Muralidhar Pai B. – transferred)
14	Sri. M.L.Raghunath	III Addl. Prl. Judge, Family Court, Bengaluru.	Prl. District and Sessions Judge, Kolar. (Vacant Court)
15	Sri. S.Sridhara	Presiding Officer, Addl. Industrial Tribunal, Bengaluru.	District and Sessions Judge, Yadgir. (Vice Sri. Shivana-gouda – transferred)
16	Sri. Mallikarjuna Gouda	LXXVII Addl. City Civil and Sessions Judge, Bengaluru City.	Prl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. V.V.Mallapur – due to retire w.e.f. 31.05.2020).
17	Smt. B.S. Bharathi	XXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vice Sri. Bhairappa Shivaling Naik – transferred)

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18	Smt. B.G.Ramaa	II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet.)	Prl. District and Sessions Judge, Koppal. (Vice Sri. C.R.Rajasomashekhar - due to retire w.e.f. 31.5.2020)
19	Smt. K.G.Shanthi	I Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Bengaluru.  (Vacant Court)
20	Usharani	Addl. District and Sessions Judge-FTSC-I, Tumakuru.  (Special court of trial of cases filed under POCSO Act)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Registrar, Karnataka Lokayuktha, Bengaluru. (Vacant Post)
21	Sri.M.Chandrashekar Reddy	District Judge, OOD, Registrar (Infrastructure and Maintenance) High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru. (Vice Sri. Venkatesh Naik.T. - transferred)
22	Sri. Chandrashekhar Margoor	III Addl. District and Sessions Judge, Hassan.	Proposed for appointment as District Judge, OOD, Registrar (Infrastructure and Maintenance), High Court of Karnataka, Bengaluru. (Vice Sri. M.Chandrashekar Reddy - transferred)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
23	Sri. K.S.Bharath Kumar	III Addl. District and Sessions Judge, Mysuru.	Proposed for appointment as District Judge, OOD, Registrar (Statistics & Review) High Court of Karnataka, Bengaluru. (Vice Smt. Sridevi S. Angadi – due to retire w.e.f. 30.04.2020)

BY ORDER OF THE HIGH COURT,

Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for  
favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru, all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers and courts concerned and make necessary arrangement for relieving the officers concerned.
02. The Officers at Sl.Nos.2, 3, 6, 7, 10, 11, 14, 15, 21, 22 and 23, with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of 04.05.2020.
03. The Officers at Sl.Nos.5, 8, 9, 12, 17, 19 and 20 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of 04.05.2020.
04. The Officers at Sl.Nos.1, 4 and 13 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of 04.05.2020.

05. The Officers at Sl.No.16 & 18 of the Notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts from Sri.V.V.Mallapur and Sri.C.R.Rajasomashekara, respectively, on the afternoon of 30.05.2020.
06. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
08. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
09. The Secretary to Government, Minorities Welfare, Haj and Wakf Department, Vikasa Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
11. The Accountant General in Karnataka, Bengaluru.
12. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
13. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
14. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics & Review)/Registrar (Administration)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
15. The Additional Registrar General, Dharwad and Kalaburagi Benches.
16. The Central Project Co-ordinator (Computers) of this office.
17. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
18. All the Private Secretaries to the Hon'ble Judges.
19. The Director, Karnataka Judicial Academy, Bengaluru.
20. The Registrar, Karnataka State Administrative Tribunal, Kandaya Bhavan, Bengaluru.
21. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

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22. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
23. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
24. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
25. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/LCBS/LCA-I/LCA-II/LCA-III, Branches of this office.
26. Spare copies.

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